

Securities Appellate Tribunal  
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member  
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER  
 CIVIL CAUSE LIST OF DATE :13/09/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION-COURTCODE-MENTION1309-AT11.00AM-11.05A.M.**

**46-DELIVERYOFORDER-CODE-DELIVERYJUDGMENT-AT11.05AM**

1	SEBI Appeal	251/2022	Aspire Emerging Fund Vs. SEBI	Aagam Doshi and Co
Sub Matter(Disposed) : Misc. Application/0000411/2022				
Sub Matter(Disposed) : Misc. Application/0000412/2022				
	SEBI Appeal	342/2022	Davos International Fund Vs. SEBI	Rajani Associates
Sub Matter(Disposed) : Misc. Application/0000479/2022				
Sub Matter(Disposed) : Misc. Application/0000910/2022				
4	SEBI Appeal	343/2022	Leman Diversified Fund Vs. SEBI	K Ashar and Co
Sub Matter(Disposed) : Misc. Application/0000480/2022				
Sub Matter(Disposed) : Misc. Application/0000900/2022				
5	SEBI Appeal	345/2022	SPARROW ASIA DIVERSIFIED OPPORTUNITIES FUND Vs. SEBI	Rajani Associates
Sub Matter(Disposed) : Misc. Application/0000482/2022				
Sub Matter(Disposed) : Misc. Application/0000912/2022				
	SEBI Appeal	348/2022	WINSOME TEXTILE INDUSTRIES LTD. AND ANR. Vs. SEBI	Prakash Shah and Associates
Sub Matter(Disposed) : Misc. Application/0000625/2022				

**209-ADMISSION-COURTCODE-DELISTING-AT11.05AM**

2	SEBI Appeal	703/2023	YANTRA NATURAL RESOURCES LTD Vs. BSEL	PRAKASH SHAH AND ASSOCIATE
Sub Matter(Disposed) : Misc. Application/0000953/2023				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>906-ADMISSION-COURTCODE-MANPASANDAO-11.08 A.M</u></b>				
3	SEBI Appeal	749/2023	Manpasand Beverages Ltd Vs. SEBI	Pravin Singh Adv
	Sub Matter :	Misc. Application/0001086/2023		
	Sub Matter :	Misc. Application/0001087/2023		
4	SEBI Appeal	750/2023	Mr. Paresh Thakkar Vs. SEBI	Pravin Singh Adv
	Sub Matter :	Misc. Application/0001110/2023		
	Sub Matter :	Misc. Application/0001111/2023		
	Misc. Application	1086/2023	Manpasand Beverages Ltd -Exemption Vs. SEBI	Pravin Singh Adv
	(Main Matter Number :SEBI Appeal/0000749/2023)			
	Misc. Application	1087/2023	Manpasand Beverages Ltd -Delay Vs. SEBI	Pravin Singh Adv
	(Main Matter Number :SEBI Appeal/0000749/2023)			
	Misc. Application	1111/2023 ( /0000 )	Mr. Paresh Thakkar-Delay Vs. SEBI	Pravin Singh Adv
	(Main Matter Number :SEBI Appeal/0000750/2023)			
	Misc. Application	1110/2023	Mr. Paresh Thakkar- Exemption Vs. SEBI	Pravin Singh Adv
	(Main Matter Number :SEBI Appeal/0000750/2023)			
5	SEBI Appeal	751/2023	Dhirendra Singh Vs. SEBI	Pravin Singh Adv
	Sub Matter :	Misc. Application/0001112/2023		
	Sub Matter :	Misc. Application/0001113/2023		
6	SEBI Appeal	752/2023	Mr. Abhishek Singh Vs. SEBI	Pravin Singh Adv
	Sub Matter :	Misc. Application/0001114/2023		
	Sub Matter :	Misc. Application/0001115/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1112/2023	Dhirendra Singh-Exemption Vs. SEBI (Main Matter Number :SEBI Appeal/0000751/2023)	Pravin Singh Adv
	Misc. Application	1113/2023	Dhirendra Singh-Delay Vs. SEBI (Main Matter Number :SEBI Appeal/0000751/2023)	Pravin Singh Adv
	Misc. Application	1114/2023	Mr. Abhishek Singh-Exemption Vs. SEBI (Main Matter Number :SEBI Appeal/0000752/2023)	Pravin Singh Adv
	Misc. Application	1115/2023	Mr. Abhishek Singh-Delay Vs. SEBI (Main Matter Number :SEBI Appeal/0000752/2023)	Pravin Singh Adv

**74-PARTHEARD-COURTCODE-ZEELCONFIRMATORY-11.10A.M.**

7	SEBI Appeal	714/2023	PUNIT GOENKA Vs. SEBI Sub Matter(Disposed) : Misc. Application/0001106/2023	ECONOMIC PRACTICE	LAWS
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**206-DISPOSAL-COURTCODE-FUNDDIVERSION-AT-12NOON**

8	SEBI Appeal	339/2020	Shivris Resources Pvt. Ltd. Vs. SEBI AND Abg Shiyard Sub Matter : Misc. Application/0001583/2022	Mr. Kunal Katariya, Advocate Mr. Abhiraj Arora, Advocate	
	Misc. Application	1583/2022	Shivris Resources Private Limited and Ors. Vs. SEBI and Anr. (Main Matter Number :SEBI Appeal/0000339/2020)	Shah and Ramaiya	

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>491-DISPOSAL-COURTCODE-COMPLAINTPROMOTERS-AT12.05P</u></b>				
9	SEBI Appeal	560/2021	RAJESH BHATIA And ANR. Vs. SEBI	Tushar Goradia Advocates  ELP
<b><u>717-DISPOSAL-COURTCODE-LODRREGULATION-12.10PM</u></b>				
10	SEBI Appeal	90/2022	A. S. GIRIDHAR Vs. SEBI	Mr. Anandapadmanabhan Unnikrishnan, Advocate
Sub Matter(Disposed) : Misc. Application/0000182/2022				
Sub Matter(Disposed) : Misc. Application/0000183/2022				
Sub Matter : Misc. Application/0000353/2022				
	SEBI Appeal	114/2022	JAFFER SADIQ AMEER Vs. SEBI	Advocate Anandapadmanabhan Unnikrishnan
Sub Matter(Disposed) : Misc. Application/0000211/2022				
Sub Matter(Disposed) : Misc. Application/0000212/2022				
Sub Matter(Disposed) : Misc. Application/0000573/2022				
	Misc. Application	353/2022	SEBI Vs. A.S. Giridhar	K Ashar and Co
(Main Matter Number :SEBI Appeal/0000090/2022)				
	Misc. Application	1015/2022	PRAMOD MANOHARLAL JAIN -DELAY Vs. SEBI	Kamal Agrawal AR
(Main Matter Number :SEBI Appeal/0000744/2022)				
	Misc. Application	1016/2022	PRAMOD MANOHARLAL JAIN -STAY Vs. SEBI	Kamal Agrawal AR
(Main Matter Number :SEBI Appeal/0000744/2022)				
	SEBI Appeal	744/2022	PRAMOD MANOHARLAL JAIN Vs. SEBI	Kamal Agrawal AR
Sub Matter : Misc. Application/0001015/2022				
Sub Matter : Misc. Application/0001016/2022				
Sub Matter(Disposed) : Misc. Application/0000242/2023				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	183/2023	MR. MURUGAVEL KARUNANIDHI Vs. SEBI	Adv. Amrita Jain
<b>828-DISPOSAL-COURTCODE-FORTISFINAL-AT 12.15P.M.</b>				
11	SEBI Appeal	264/2022	Malvinder Singh and Anr. Vs. SEBI	Parinam Law Associates
	Sub Matter(Disposed) :	Misc. Application/0000363/2022		
	Sub Matter(Disposed) :	Misc. Application/0000364/2022		
	Sub Matter(Disposed) :	Misc. Application/0000365/2022		
	SEBI Appeal	265/2022	Gagandeep Singh Bedi Vs. SEBI	Trilegal Advocates
	Sub Matter(Disposed) :	Misc. Application/0000434/2022		
	SEBI Appeal	365/2022	FORTIS HOSPITALS LIMITED AND ANR. Vs. SEBI	SARAF AND PARTNERS LAW OFFICES
	Sub Matter(Disposed) :	Misc. Application/0000511/2022		
	SEBI Appeal	366/2022	DR. SHIVINDER MOHAN SINGH AND ANR. Vs. SEBI	Uma Chatterjee Advocate
	SEBI Appeal	367/2022	BHAVDEEP SINGH Vs. SEBI	Adv. Sagar Vichare
	SEBI Appeal	397/2022	LT. GEN. TEJINDER SINGH SHERGILL Vs. SEBI	Sandeep Wadhawan, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000557/2022		
	Sub Matter(Disposed) :	Misc. Application/0000549/2022		
	Sub Matter :	Misc. Application/0001509/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1153/2022	SUNIL GODHWANI-URGENCY AND STAY Vs. SEBI	INDIA LAW ALLIANCE
(Main Matter Number :SEBI Appeal/0000808/2022)				
<b><u>921-DISPOSAL-COURTCODE-FORTISAO-AT12.20PM</u></b>				
12	SEBI Appeal	442/2022	Escorts Heart Institute and Research Centre LTD Vs. SEBI	SARAF AND PARTNERS LAW OFFICES
Sub Matter(Disposed) : Misc. Application/0001511/2022				
	SEBI Appeal	443/2022	Mr. Anurag Kalra Vs. SEBI	SARAF AND PARTNERS LAW OFFICES
Sub Matter(Disposed) : Misc. Application/0001508/2022				
	SEBI Appeal	444/2022	Jasbir Singh Grewal Vs. SEBI	Bellator Legal Services LLP
Sub Matter(Disposed) : Misc. Application/0001142/2022				
	SEBI Appeal	448/2022	Dr. Preetinder Singh Joshi Vs. SEBI	BATHIYA LEGAL
Sub Matter(Disposed) : Misc. Application/0000728/2022				
Sub Matter(Disposed) : Misc. Application/0001140/2022				
	SEBI Appeal	449/2022	Addon Realty Private Limited Vs. SEBI	BATHIYA LEGAL
Sub Matter(Disposed) : Misc. Application/0000729/2022				
Sub Matter(Disposed) : Misc. Application/0001502/2022				
	SEBI Appeal	486/2022	Ligare Aviation Limited Vs. SEBI	Aekom Legal
Sub Matter(Disposed) : Misc. Application/0001505/2022				
	SEBI Appeal	487/2022	Harpal Singh Vs. SEBI	Pramod Kathane
Sub Matter(Disposed) : Misc. Application/0000819/2022				
Sub Matter(Disposed) : Misc. Application/0000820/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Sub Matter(Disposed) :	Misc. Application/0001141/2022		
	SEBI Appeal	488/2022	Best Healthcare Private Limited Vs. SEBI	MINDSPRIGHT LEGAL
	Sub Matter(Disposed) :	Misc. Application/0000821/2022		
	Sub Matter :	Misc. Application/0000019/2023		
	SEBI Appeal	551/2022	PRADEEP RANIGA Vs. SEBI	BATHIYA LEGAL
	Sub Matter :	Misc. Application/0000979/2022		
	Misc. Application	979/2022	PRADEEP RANIGA-STAY Vs. SEBI	Legis Law Practice
	(Main Matter Number :SEBI Appeal/0000551/2022)			
	SEBI Appeal	578/2022	MODLAND WEARS PRIVATE LIMITED Vs. SEBI	MINDSPRIGHT LEGAL
	Sub Matter(Disposed) :	Misc. Application/0000754/2022		
	Sub Matter(Disposed) :	Misc. Application/0001507/2022		
	Sub Matter :	Misc. Application/0000244/2023		
	SEBI Appeal	579/2022	FERN HEALTHCARE PRIVATE LIMITED Vs. SEBI	MINDSPRIGHT LEGAL
	Sub Matter(Disposed) :	Misc. Application/0000790/2022		
	Sub Matter(Disposed) :	Misc. Application/0001503/2022		
	Sub Matter :	Misc. Application/0000272/2023		
	SEBI Appeal	580/2022	ADEPT LIFESPACES PRIVATE LIMITED Vs. SEBI	MINDSPRIGHT LEGAL
	Sub Matter(Disposed) :	Misc. Application/0001512/2022		
	Sub Matter :	Misc. Application/0000262/2023		
	SEBI Appeal	581/2022	BRIAN WILLIAM TEMPEST Vs. SEBI	Pramod Kathane
	Sub Matter(Disposed) :	Misc. Application/0000873/2022		
	Sub Matter(Disposed) :	Misc. Application/0000874/2022		
	Sub Matter(Disposed) :	Misc. Application/0000875/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
Sub Matter(Disposed) : Misc. Application/0001510/2022				
	Misc. Application	19/2023	Best Healthcare Private Limited-DELAY IN REJOINDER Vs. SEBI	MINDSPRIGHT LEGAL
(Main Matter Number :SEBI Appeal/0000488/2022)				
	Misc. Application	244/2023	MODLAND WEARS PVT. LTD. DELAY IN REJOINDER Vs. SEBI	Mindspright Legal
(Main Matter Number :SEBI Appeal/0000578/2022)				
	Misc. Application	262/2023	Adept Lifespaces Private Ltd-DELAY IN REJOINDER Vs. SEBI	MINDSPRIGHT LEGAL
(Main Matter Number :SEBI Appeal/0000580/2022)				
	Misc. Application	272/2023	Fern Healthcare Private Limited-DELAY IN REJOINDER Vs. SEBI	MINDSPRIGHT LEGAL
(Main Matter Number :SEBI Appeal/0000579/2022)				
<b><u>231-DISPOSAL-COURTCODE-NONSUBMISSION-AT12.25PM</u></b>				
13	Misc. Application	767/2023	RiddiSiddhi Bullions Limited-STAY Vs. The Multi Commodity Exchange Clearing Corporation	PDS LEGAL
(Main Matter Number :SEBI Appeal/0000583/2023)				
	SEBI Appeal	583/2023	RiddiSiddhi Bullions Limited Vs. The Multi Commodity Exchange Clearing Corporation	PDS LEGAL
Sub Matter(Disposed) : Misc. Application/0000766/2023				
Sub Matter : Misc. Application/0000767/2023				
Sub Matter : Misc. Application/0001105/2023				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1105/2023	RIDDISIDDHI BULLIONS LTD. DELAY IN REJOINDER Vs. M. C. E. C. C. LTD	PDS LEGAL

(Main Matter Number :SEBI Appeal/0000583/2023)

**798DISPOSAL-COURTCODE-MURLIAO-AT12.30PM**

14	SEBI Appeal	753/2022	PIYUSH VASANTBHAI KARIA AND ANR. Vs. SEBI	R V Legal
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Sub Matter(Disposed) : Misc. Application/0001092/2022  
 Sub Matter(Disposed) : Misc. Application/0001093/2022  
 Sub Matter(Disposed) : Misc. Application/0000017/2023

**889-DISPOSAL-COURTCODE-PORTFOLIO-AT12.35PM**

15	SEBI Appeal	216/2023	Mr. Vikas Rajpal Vs. SEBI AND ORS	HAREKRISHNA MISHRA AND KAILASH RATHOD, ADVOCATE
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Sub Matter(Disposed) : Misc. Application/0000161/2023  
 Sub Matter(Disposed) : Misc. Application/0000502/2023

**313DISPOSAL- COURTCODE-CLIENTFUNDS-AT12.40PM**

16	SEBI Appeal	341/2023	MR. PANKAJ KUMAR Vs. SEBI	JOBY MATHEW AND ASSOCIATES
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Sub Matter(Disposed) : Misc. Application/0000352/2023

	SEBI Appeal	409/2023	MR. KIRAN KULKARNI Vs. SEBI	JOBY MATHEW AND ASSOCIATES
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Sub Matter(Disposed) : Misc. Application/0000292/2023  
 Sub Matter(Disposed) : Misc. Application/0000293/2023  
 Sub Matter(Disposed) : Misc. Application/0000579/2023

**309DISPOSAL-COURTCODE-PENALTYPFUTP-AT12.45PM**

17	SEBI Appeal	397/2023	VANYA JAIN Vs. SEBI	Prakash Shah and Associates
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Sub Matter(Disposed) : Misc. Application/0000761/2023

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	398/2023	UTKARSH JAIN Vs. SEBI	Prakash Shah and Associates

**174-DISPOSAL-COURTCODE-RECOVERY-AT12.50PM**

18	SEBI Appeal	538/2023	SUMEDHA MAHAJAN AND ANR. Vs. SEBI	Visesha Law Services
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Sub Matter(Disposed) : Misc. Application/0000729/2023  
Sub Matter : Misc. Application/0001011/2023

Misc. Application	1011/2023	SEBI DELAY IN REPLY Vs. SUMEDHA MAHAJAN AND ANR.	MDP
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(Main Matter Number :SEBI Appeal/0000538/2023)